

- (2) Annual Report of the National Thermal Power Corporation Limited for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5459/87]

for leave to withdraw a Bill to consolidate and amend the law relating to motor vehicles.

MR. SPEAKER: The question is:

"That leave be granted to withdraw a Bill to consolidate and amend the law relating to motor vehicles."

11.08 hrs.

The motion was adopted

[English]

SHRI RAJESH PILOT: Sir, I withdraw the Bill.

BUSINESS ADVISORY COMMITTEE

Forty-Seventh Report

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): Sir, I beg to move:

"That this House do agree with the Forty-seventh Report of the Business Advisory Committee presented to the House on the 14th December, 1987 "

MR. SPEAKER: The question is.

"That this House do agree with the Forty-seventh Report of the Business Advisory Committee presented to the House on the 14th December, 1987 "

The motion was adopted

11.8 1/2 hrs.

MOTOR VEHICLES BILL

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): Sir, I beg to move

*(Interruptions)**

[English]

MR. SPEAKER: I cannot direct anybody.

(Interruptions)

SHRI BASUDEB ACHARIA (Bankura): What is your observation Sir?

MR. SPEAKER: I have told him. Now listen. Look here

(Interruptions)

MR. SPEAKER: Order please.

SHRI BASUDEB ACHARIA: Please direct him Sir

MR. SPEAKER: The question of direction is only when there is consensus in the House

SHRI BASUDEB ACHARIA: There is consensus. We are unanimous.

KUMARI MAMATA BANERJEE (Jadavpur) Out of three Minister, two Min-